

appropriate Government for industrial relations in that State have appointed on 7th June, 1980, a Court of Inquiry to enquire and report to the State Government on matters appearing to be connected with or relevant to the industrial disputes in the 3 factories of the Premier Automobiles Ltd., Bombay.

### Essay Competition on Apartheid and related Problem

2758, SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that several institutions in the country had organised Essay competitions on Apartheid and related problems in pursuance of the United Nations International Anti-Apartheid Year 1978-79, last year with financial assistance from the Central Government;

(b) whether the Social Sciences Research Centre, University of Rajasthan, had also organised essay competition in connection with the Anti-Apartheid year;

(c) whether it is also a fact that the above Centre has not yet published the result and informed the contestants about the details of the winners of prizes, the panel of judges, neither acknowledged receipts of essays, nor replied to the young participants' letters who submitted entries after a good deal of labour and study; and

(d) if so, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) As part of the observance of UN International Anti-Apartheid Year 1978-79, in India, essay competitions on Apartheid were organised in various educational institutions. As implementing agency for the national programme for the Anti-Apartheid Year, the Indian Council for Cultural Relations (ICCR) rendered financial assistance, for the conduct of activi-

ties in connection with Anti-Apartheid Year.

(b) Yes, Sir.

(c) and (d). According to the information supplied by the Rajasthan University, in all eleven entries were received under the college essay competition and five entries under the school essay competition; the panel of judges consisted of Justice B. P. Beri and Dr. R. P. Bhatnagar, Reader; the following contestants were adjudged as standing in the merit:

1. Mr. Rakesh Basant I  
College Entry
2. Miss Archana Sharma II
3. Mr. Manoj Kumar

### II School Entry

(No one was found suitable for the first award under the school entries)

The winners were informed of the result and invited to receive their prizes at the valedictory function of the anti-apartheid seminar organized by the Rajasthan University.

### रेवाड़ी के निकट हुई दुर्घटना

2759. श्री भगवान देव : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेवाड़ी के निकट 23 नवम्बर, 1977 को हुई रेल दुर्घटना के कारणों की जांच कर ली गई है निम्नमें अन्य व्यक्तियों के साथ श्री प्रताशवीर शास्त्री, संसद सदस्य, की भी असा-मयिक मृत्यु हो गई थी ?

(ख) यदि हा, तो क्या वह गाड़ी दुर्घटना घडवत, तोडफोट अथवा लापरवाही के परिणाम-स्वरूप हुई थी ;

(ग) क्या सरकार ने उन व्यक्तियों के विरुद्ध कोई कार्यवाही की है जो इस दुर्घटना के लिये उत्तरदायी थे ;

(घ) क्या उन लोगों के परिवारों को अथवा उन लोगों को कोई मुआवजा दिया गया है जो इस दुर्घटना में मर गये थे अथवा घायल हो गये थे ; और

(ङ) यदि हा, तो स्वर्गीय श्री प्रकाशवीर शास्त्री के परिवार को कितना मुआवजा दिया गया ?